NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1425/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Bank of India

V/s

Nimit Steel & Alloys Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Rojesh Nagory Advorts 202

Qlw Parkey Utordhy Respondent

Illb. Surid Humbre

Pet. Thioner

ORDER
CP NO. 1425/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 18.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

M. K. SHRAWAT Member (Judicial)